

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (As on 01.01.2016)

Service: Indian Corporate Law Service

Name of Officer (in full):

M. Arun Prasad

Designation: Assitant Official Liquidator

Date of Birth:

21-Jul-84

Ministry/Department/Office:
Ministry of Corporate Affairs

Grade Pay:

5400

Present Pay:

23640

Name of district sub-division, Taluk and village in which property situated	Name and details of property - housing, lands and other buildings.	Cost of construction/acquirement including land in case of house and year when purchased.	* Present Value	If not in own name state in whose name held and his/her relationship to the Government servant.	How acquired- whether by purchase, lease**, mortgage inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
1	2	3	4	5	6	7	8
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 58A/1 - 8 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership (House)
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 34/4 - 50 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 183/3 - 15 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership

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Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 201/1 - 14.5 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 35/1 - 4 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 230/3 - 19.5 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 146/7 - 4 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 203/8 - 5.5 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 230/6 - 6 Cents	Ancestral Property	-	-	Inheritance	NIL	1/3 rd Ownership
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 19/3 - 22 Cents	Ancestral Property	-	-	Inheritance	NIL	Owned by Father L. Meganathan
Selaiyur village, Tambaram taluk Kancheepuram District	Suvery No 149/2 - 11 Cents		1,20,000	-	-	Purchase	NIL Owned by mother M. Shanthi

Signature:



Date:

19/01/2016